

absconding and non-bailable warrant for his arrest has been issued. All efforts are being made to execute the warrant of arrest.

#### Subarnarekha Flood Control Project

1828. SHRI SAMAR GUHA: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Subarnarekha flood control project has been finalised;
- (b) if not, the reasons for the delay; and
- (c) when the project is likely to be finalised?

THE MINISTER OF IRRIGATION AND POWER (SHRI K C PANT):

(a) No, Sir.

(b) and (c). The River Subarnarekha poses a problem of flood inundation in both West Bengal and Orissa. The State Governments of these two States have reported that flood protection schemes are being prepared by them, taking into account the recommendations made in August 1973, of the Technical Committee of experts set up by the Ministry of Irrigation and Power for evolving a comprehensive plan of flood control in the Subarnarekha basin.

The State Governments have not indicated any time schedule for finalising the formulation of the scheme.

#### Grant of pension to freedom fighters

1829 SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state

(a) the State-wise break-up of latest figures regarding freedom fighter pension (i) sanctioned and (ii) cases under consideration;

(b) the figures of (i) pensions sanctioned and (ii) cases under consider-

ation in regard to INA personnel and Ex-RIN men, and

(c) the figures of the INA personnel, recruited from the civilians who received pension and cases under consideration?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) The information is given in the attached statement.

(b) As regards ex-INA personnel, 10272 have been sanctioned pension and 7601 applications are pending for consideration.

The applications of ex-RIN personnel have been received and those found eligible have been sanctioned pension. It is not possible to indicate the number of applications received, approved and pending consideration as no separate record is maintained.

(c) 661 cases of Ex-INA Civilians have been approved for the grant of pension and 7,601 cases are under consideration.

#### Statement

State	Number of Freedom Fighters sanctioned pension.	Number of cases under consideration
Andaman & Nicobar	1	33
Andhra Pradesh	3603	3294
Arunachal Pradesh	—	—
Assam	1960	6454
Bihar	12444	7630
Chandigarh	59	27
Delhi	1401	378
Goa	290	724
Gujarat	2334	793
Haryana	1109	381
Himachal Pradesh	291	275

State	Number of Freed m Fighters sanctioned pension	Number of cases under consideration
Jammu & Kashmir	300	716
Kerala	1224	2518
Karnataka	4181	4570
Madhya Pradesh	2454	829
Maharashtra	8196	5218
Manipur	2	106
Meghalaya	62	22
Mizoram	—	3
Nagaland	1	11
Orissa	3149	1510
Pondicherry	170	179
Punjab	3682	3332
Rajasthan	481	195
Tamil Nadu	2909	651
Tripura	297	1220
Uttar Pradesh	13229	4454
West Bengal	10523	8530
<b>TOTAL :</b>	<b>74452</b>	<b>54067</b>

(Excluding Ex-IN A Personnel)

**Number of prisoners arrested and detained under D.I.R.**

1830. SHRI SAMAR GUHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) latest State-wise break-up of the figures of prisoners (i) arrested; and (ii) detained under D.I.R.;

(b) the number of prisoners released due to writ petitions; and

(c) the number of prisoners re-arrested after release?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The information is being collected and will be laid on the Table of the House.

**Indo-German Collaborations**

1831. SHRI RAJDEO SINGH: Will the Minister of INDUSTRIAL AND DEVELOPMENT be pleased to state:

(a) whether 344 Indo-German collaborations are presently working in India;

(b) if so, out of these how many have technical as well as financial participation;

(c) whether technical collaboration we had were not available in the country; and

(d) if available, the reasons for allowing the same?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): (a) and (b). The Honourable Member is presumably referring to the list of Indo-German Collaborations published by the Indo-German Chamber of Commerce in 1974. According to this list, out of the total foreign collaboration proposals approved over the period 1957 to 1973, there are 344 collaborations, other than those which have not materialised or ceased to exist. Out of 344 collaborations listed, 191 are shown as those in which production has commenced and 108 as involving financial participation.

(c) and (d). The foreign collaboration policy of the Government is highly selective and import of technology is permitted in these areas where technological gaps exist or where a proposal is predominantly export oriented.